

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S RAJASTHAN WOOD PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	RAJASTHAN WOOD PRODUCTS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	07.06.1995
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Rajasthan, Jaipur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U20291RJ1995PTC010176
5	Address of the registered office and principal office (if any) of corporate debtor	SP 90, RIICO Industrial Area, Bassi Jaipur, Jaipur RJ 303301 IN
6	Insolvency commencement date in respect of corporate debtor	11/10/2019 (Copy of order seen at NCLT website on dt.14/10/2019)
7	Estimated date of closure of insolvency resolution process	08/04/2020 (180 days from 11/10/2019)
8	Name and registration number of the insolvency professional acting as interim resolution professional	BABU LAL SHARMA IBBI/IPA-001/IP-P01151/2018-19/11832
9	Address and e-mail of the interim resolution professional, as registered with the Board	306, 3RD FLOOR, DURGA BUSINESS CENTRE(DBC), NEAR PINK CITY PETROL PUMP, M.I. ROAD, JAIPUR Email: tejgati@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	306, 3RD FLOOR, DURGA BUSINESS CENTRE(DBC), NEAR PINK CITY PETROL PUMP, M.I. ROAD, JAIPUR Email: tejgati@yahoo.com
11	Last date for submission of claims	25/10/2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with IRP
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: As at No.10 above.

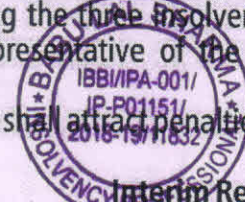
Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the **RAJASTHAN WOOD PRODUCTS PRIVATE LIMITED** on 11/10/2019.

The creditors of **RAJASTHAN WOOD PRODUCTS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **25/10/2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA-Not Applicable as per information available with IRP.

Submission of false or misleading proofs of claim shall attract penalties.



(Handwritten Signature)

BABU LAL SHARMA

Interim Resolution Professional

IBBI/IPA-001/IP-P01151/2018-19/11832

Date : 16/10/2019

Place : Jaipur